

furnish a list of suitable photographs. The Geological Survey has said that it is for them to give a list. So, there seems to have some correspondence. When these gentlemen send a list of suitable photographs that are required for their book, I think it can be arranged to supply the pictures.

SHRI KRISHAN DUTT: The Director-General has not given any reasons as to why he is not able to supply the list of available photographs.

SHRI O. V. ALAGESAN: They have not asked for particular photographs. So, when a list detailing the particular photographs that are required is sent to the Geological Survey, there should be no objection for the Director-General to send those photographs.

SHRI A. M. TARIQ: May I know who these gentlemen are and what is the subject on which they are writing a book?

SHRI O. V. ALAGESAN: If the hon. Member wants to know the names, one is Shri R. L. Mehta who is employed in the Educational Department of Jammu and Kashmir Government, and the other is Shri S. K. Chaddha who is a lecturer in a Government college in Jammu and Kashmir State. That is the information that I have got.

MR. CHAIRMAN: What are they working on? That is what he wants to know.

SHRI O. V. ALAGESAN: Both of them—perhaps it is joint authorship—wanted to write a book on physical geology.

SHRI A. M. TARIQ: It has been mentioned that these two gentlemen are employed in Jammu and Kashmir State. May I know if the Education Department or the University of Jammu and Kashmir has recommended their application for these photographs to the Government of India?

If the answer is 'no', may I know if the Government of India has referred the matter to the Jammu and Kashmir Government for their views?

SHRI O. V. ALAGESAN: Sir, I am not able to say whether it is necessary for the Education Department to recommend these names because even to other individuals this facility has been extended. I am not able to say whether the Geological Survey referred it to the Education Department of the Jammu and Kashmir Government.

DR. NIHAR RAN JAN RAY: Is it not a fact that forwarding of such requests through the respective Education Departments is not necessary at all for the academic profession?

MR. CHAIRMAN: I think by implication he has given the answer to the hon. Member who put the question.

#### GRANTS TO UTKAL UNIVERSITY FOR RESEARCH WORK

\*372. SHRIMATI NANDINI SAT-PATHY: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) the amount of grant given by the Council of Scientific and Industrial Research to the Utkal University for undertaking research work on specific projects in the years 1962-63 and 1963-64; and

(b) the basis on which such grants are given to different universities?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) Rs. 1,788-15 nP. during 1962-63. No grant has been paid during 1963-64 as the Investigator-in-Charge of the scheme has gone abroad and had requested that the scheme should be kept in abeyance.

(b) The basis are: (i) The applicant should be a scientist of standing; and (ii) the scheme should be for research with promise of real scientific/industrial value.

SHRIMATI NANDINI SATPATHY: May I know what are the other universities that have got this grant and toe amount they got?

SHRI HUMAYUN KABIR: Sir, we five so many grants that it is not possible to give the names of all of them. During 1963-64, we have sanctioned 520 schemes so far. So, if there are sufficient applications from the Utkal University, we will consider them.

SHRI B. K. P. SINHA: May I know if Government have any machinery to assess the results of the researches that are being carried on in the course of these few years?

SHRI HUMAYUN KABIR: It is not a Government scheme directly, it is under the C.S.I.R and there are committees of specialists. There are actually 13 committees which go into the different branches of science and they not only recommend which scheme should be supported but also assess the value of the work.

SHRI ARJUN ARORA: May I know if the scientist who has gone abroad without completing the work for which he was given a grant? If so, is there any chance of his coming back and completing the research?

SHRI HUMAYUN KABIR: Sir, scientists are not under rigid laws like that. *Ha* has gone as a visiting professor. His visit will help him in his work when he comes back.

SHRI N. SRI RAMA REDDY: I would like to know how many schemes ponsored by Prof. Haldar.e, who is connected with this university, are being aided by this Ministry?

SHRI HUMAYUN KABHt: Sir, I cannot say how many schemes have been sponsored by Prof. Haldane. I said, any scheme sponsored by any eminent

scientist, provided it passes the test of scrutiny and is approved by a committee of experts, gets this assistance.

SHRI B. K. P. SINHA: About these researches, may I know how many of them are fundamental research and how many of them have a practical orientation?

SHRI HUMAYUN KABIR: These schemes are generally not of a fundamental nature. They are small schemes, assisted schemes. For fundamental research, there are other schemes. There are the universities. There are the national laboratories. These grants are given to retired scientists or young scientists who are working, and the amount of assistance is also not very large.

SHRI B. K. P. SINHA: I cannot understand one thing. Research is either fundamental or utilitarian. What are these, fundamental or utilitarian?

SHRI HUMAYUN KABIR: I have said, not generally of a fundamental nature. They are generally of applied type.

SHRI N. SRI RAMA REDDY: With regard to Prof. Haldane and his connection with the Utkal University, I would like to know if there are any schemes sponsored by him at all that have been routed through the Utkal University and which have come up before this Ministry?

SHRI HUMAYUN KABIR: I have stated that I cannot refer to individual scientists. As I said, this year we have already approved 520 schemes. How can I remember who the different scientists are?

MR. CHAIRMAN: We seem to ue very much interested in persona.